

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-10-2024 AT 10:30 AM**

**CP (IB) No. 223/123/HDB/ 2023
AND
IA (IBC) 1621 & 1744/2024 in CP (IB) No. 223/123/HDB/ 2023
u/s. 123 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Ch. Ravindra Babu in Chadalvada Infratech Ltd.,

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1621/2024

Mr Maligi Madhusudhan Reddy, Bankruptcy Trustee present physically.
None appeared for the Personal Guarantor. **Heard. For orders on 08.11.2024,**
meanwhile leaving it open to both sides to file written submissions if any within
two weeks.

IA (IBC) 1744/2024

Proof of service of copy of the application filed. As per the same is served on the
Personal Guarantor. Service held sufficient. **Heard. For orders on 08.11.2024,**
meanwhile leaving it open to both sides to file written submissions if any within
two weeks.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)